



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar.

Notification

Jammu, the 29TH of March, 2017.

SRO 147.- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Mr. Mohammad Rafiq, Naib Tehsildar Chitragam to be the Executive Magistrate , of the 1st class who shall exercise all the powers of an Executive Magistrate, of the 1st class within his territorial Jurisdictions of Niabat Chitragam of District Shopian.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA.

NO: LD (P) 2008/Shopian.

Dated: 29- 03 - 2017

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate Shopian. This is with reference to his No. DMS/PA/17/1657-58 dated 27.03.2017.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L, J& PA (w.7.s.c).

KM
29/03
(Khurshid Ahmad Bhat)
Assistant Legal Remembrancer,
Department of LJ&P.A

26
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